

(Conduct of Elections and Election Petitions) Rules, 1956, a copy of which has already been laid on the Table of the House.

### Coal Mining at Tripura

\*961. **Shri Biren Dutt** : Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether any step has been taken to start coal mining at Tripura;

(b) if so, which is the agency that has been entrusted with this work;

(c) whether it is also a fact that the Assam Government had sent some experts to survey the coal area of Tripura; and

(d) if so, what are their findings ?

**The Deputy Minister of Education (Dr. K. L. Shrimali)** : (a) No. coal mine is proposed to be exploited in Tripura in the public sector during the Second Five Year Plan.

(b) Does not arise.

(c) and (d). Information is being collected and will be laid on the Table of the House.

### Income Tax from Jammu and Kashmir State

\*962. **Shri Krishnacharya Joshi** : Will the Minister of Finance be pleased to state :

(a) whether assessment of income-tax has been completed in Jammu and Kashmir after the Indian income-tax Act, 1922 was made applicable to the State; and

(b) if so, the results of the assessments ?

**The Minister of Revenue and Defence Expenditure (Shri A.C. Guha)** : (a) Yes.

(b) The number of assessments completed under the Indian Income-tax Act from the year 1954-55, the year for and from which the Indian Income-tax was applied to Jammu and Kashmir State, upto the 31st October, 1956 of the current financial year was 8,943. The total amount of tax demanded and that collected during the same period were Rs. 19.19 lakhs and Rs. 16.30 lakhs respectively.

### Casteism in Educational Institutions

\*964. **Shri Bibhuti Mishra** Will the Minister of Education be pleased to state:

(a) whether Government have formulated any scheme for educational institutions to shun casteism in the Second Five-Year Plan; and

(b) if so, the details thereof ?

**The Deputy Minister of Education (Dr. M. M. Das)** : (a) and (b). A statement is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 137].

### Oil Exploration

\*965. { **Dr. Ram Subhag Singh** :  
**Shri Bheekha Bhal** :  
**Shri Wodeyar** :  
**Shri Nettur P. Damodaran** :

Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether a delegation of geologists and geophysicists led by him recently visited Canada, the U.S.A. and France to study the working of petroleum industry and petroleum laws in those countries; and

(b) if so, in what way the oil exploration programme in India is going to be affected by that study ?

**The Deputy Minister of Education (Dr. K. L. Shrimali)** : (a) Yes, Sir.

(b) The experience gained and the contacts made during this study are expected to help :

(i) in the formulation of Regulations for the exploration, exploitation and refining of mineral oil and natural gas in the country,

(ii) in applying the latest methods of oil field practices in our field and laboratory investigations connected with oil exploration,

(iii) in using the best type of instruments and technique in our Geological, Geophysical and drilling investigations, and

(iv) in establishing contacts with experts in the field of Petroleum, Geology, Geophysics and drilling Engineering.

### Sessions Judge at Tripura

\*966. **Shri Biren Dutt** : Will the Minister of Home Affairs be pleased to state:

(a) whether a Sessions Judge has been appointed for Tripura;

(b) whether due to functioning of a sub-Judge of Tripura as Sessions Judge, the cases heard by him as sub-Judge cannot be heard in the Session's Court now; and

(c) if so, the steps Government propose to take in the matter ?

**The Minister in the Ministry of Home Affairs (Shri Datar) :** (a) Yes.

(b) Yes.

(c) The State Governments have already been approached to lend the services of a suitable officer.

### Warships

**716. Shri Ram Krishan :** Will the Minister of Defence be pleased to State:

(a) whether the scheme to build warships in India during the Second Five Year Plan has been finalised; and

(b) if so, the details thereof ?

**The Deputy Minister of Defence (Sardar Majithia) :** (a) A programme for the acquisition of warships for a period which includes the Second Plan period has been accepted by Government and is being implemented in stages. This programme includes the construction of certain types of war vessels in India.

(b) It will not be in the public interest to reveal details of the programme.

### Engineering College in Assam and Orissa

**717. { Shri Ram Krishan :  
Shri Gadilingana Gowd :**

Will the Minister of Education be pleased to state :

(a) whether the scheme for the establishment of two engineering colleges, one in Assam and another in Orissa, as approved by the Eastern Regional Committee of All India Council of Technical Education, has been finalised ;

(b) if so, the main features of the scheme; and

(c) the action taken so far by Government in this regard ?

**The Deputy Minister of Education (Dr. M. M. Das) :** (a) to (c). A statement giving the required information is laid on the Table of the House. [See Appendix III, annexure No. 138].

### Oil Survey

**718. { Shri Ram Krishan :  
Shri Bhagwat Jha Azad :  
Shri R. P. Garg :  
Shri S. C. Samanta :  
Sardar Iqbal Singh :  
Sardar Akarpuri :**

Will the Minister of Natural Resources and Scientific Research be pleased to refer to the reply given to Starred Question No. 685 on the 3rd August, 1956, and state :

(a) whether the report of aeromagnetic survey of oil in Jaisalmer conducted by a team of Canadian Experts has since been received ; and

(b) if so, the details thereof ?

**The Deputy Minister of Education (Dr. K. L. Shrimall) :** (a) and (b). The report is still awaited. (It will be purely a technical report).

### Mica and Graphite

**719. Shri V. P. Nayar :** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the Government of India have recently investigated the possibility of resuming the mining of Mica and Graphite in Kerala State; and

(b) if not, whether the Government of India have any plans to start an investigation in the near future ?

**The Deputy Minister of Education (Dr. K. L. Shrimall) :** (a) and (b). A preliminary investigation of graphite in parts of Nadumangad and Muvattupuzha in Kerala State has been completed. Detailed mapping of graphite and mica deposits is being carried on in the current field season as part of the Geological Survey of India's field programme for 1956-57. When this work has been completed, it will be possible to assess the mining prospects of graphite and mica in this area.

### Pyrites

**720. Shri V. P. Nayar :** Will the Minister of Natural Resources and Scientific Research be pleased to refer to the para of page 372 of the Second Five Year Plan and state :

(a) whether any detailed investigation with a view to proper assessment of the quality and quantity of pyrites known to occur in Malabar Area of Kerala State has been made;